

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF ELTEX SUPER CASTINGS LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 03/12/2005 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Kovilpatti Lakshmi Roller Flour Mills Limited (**Acquirer**) to acquire up to 5,67,000 equity shares representing 20% of the paid-up equity capital of Eltex Super Castings Limited at a price of Re. 1.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Eltex Super Castings Limited (Eltex), Perianaickenpalayam, Coimbatore-641 020 (India)
2. Name and Address of Acquirer : Kovilpatti Lakshmi Roller Flour Mills Ltd. (Kovilpatti), 75/8, Benares Cape Road, Gangaikondan – 627 352, Tirunelveli district
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Intime Spectrum Registry Limited
5. Offer details
 - a) Date of opening of the offer : 15/07/2006
 - b) Date of closure of the offer : 03/08/2006
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Re. 1.00		Re. 1.00	
2	Share holding of acquirer before Acquisition	Nil		Nil	
3	Shares acquired by way of Agreement	18,28,677 (64.50%)		18,28,677 (64.50%)	
4	Shares acquired in the open offer	5,67,000 (20.00%)		26,445 (0.93%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 5,67,000		Rs. 26,445	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of acquirer (2+3+4+6)	21,26,250 (75.00%)		18,55,122 (65.44)	
8	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	8,36,380	7,08,750	8,36,380	9,79,878 *
	Percentage:	(29.50)	(25.00)	(29.50)	(34.56)

* The shareholding of remaining erstwhile entities forming part of the Promoter Group, holding 1,69,943 (6.00%) equity shares have been included in the public category.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirer by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai - 400 021.

Tel.: (022) 2202 5230 Fax : (022) 2283 5467, E-mail : mbd@keynoteindia.net

SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040

Contact Person : Mr. Janardhan Wagle

Place: Gangaikondan

Date: 21/08/2006